

**FORM NO. 98**

**Statement containing particulars of declaration received in Form No. 97**

<b>PART A: STATEMENT DETAILS</b> <b>(This information should be provided for each statement submitted together)</b>								
<b>A.1</b>	<b>REPORTING PERSON DETAILS</b>							
A.1.1	Reporting Person Name							
A.1.2	Income-tax Department Reporting Entity Identification Number							
<b>A.2</b>	<b>STATEMENT DETAILS</b>							
A.2.1	Statement Type			Insert 2-character code				
A.2.2	Original Statement Id							
A.2.3	Reason for Correction		Insert 1 character code					
A.2.4	Statement Date							
A.2.5	Reporting Period							
A.2.6	Number of Reports							
<b>A.3</b>	<b>PRINCIPAL OFFICER DETAILS</b>							
A.3.1	Name							
A.3.2	Designation							
A.3.3	Address							
A.3.4	City / Town							
A.3.5	Postal Code							
A.3.6	State Code			Insert 2-character code				
A.3.7	Country Code			Insert 2-character code				
A.3.8	Telephone							
A.3.9	Mobile							
A.3.10	Email							

<b>PART B: REPORT DETAILS FOR FINANCIAL TRANSACTIONS</b>		
<b>B.1</b>	<b>REPORT NUMBER (To be provided for each person being reported)</b>	
B.1.1	Report Serial Number	
B.1.2	Original Report Serial Number	
<b>B.2</b>	<b>PERSON DETAILS</b>	
B.2.1	Name of the Person	
B.2.2	Date of birth/Incorporation	
B.2.3	Father's Name (for individual)	
B.2.4	PAN Application Acknowledgement Number (if applied for PAN and not yet generated)	
B.2.5	Aadhaar Number	

B.2.6	House no. / Flat no.						
B.2.7	Plot No. / Name of Premise / Building						
B.2.8	Road / Street / Lane						
B.2.9	Area / Locality / Ward / Sector / Taluka / Sub – Division						
B.2.10	Town / City / Village/ Post office						
B.2.11	District						
B.2.12	PIN						
B.2.13	State / Union Territory Code			Insert 2-character code			
B.2.14	Country Code			Insert 2-character code			
B.2.15	Mobile						
B.2.16	Telephone Number						
B.2.17	Email ID						
B.2.18	Taxpayer Identification Number in the country of residence (if covered by rule 159(2)(iii) for a foreign company)						
B.2.19	Income chargeable to Tax (for a foreign company)						
B.2.20	Income not chargeable to Tax (for a foreign company)						
B.2.21	Remarks						
<b>B.3 FINANCIAL TRANSACTION SUMMARY</b>							
B.3.1	Transaction Date						
B.3.2	Transaction ID						
B.3.3	Transaction Type			Insert 2-character code			
B.3.4	Transaction Amount						
B.3.5	Cash amount involved in transaction amount						
B.3.6	Transaction Mode			Insert 2-character code			
B.3.7	In case transaction is in joint name						
B.3.8	Number of persons involved in the transaction						
B.3.9	Share of declarant (in %)						
<b>B.4 Details of Document produced by the person</b>							
<b>B.4.1 Identity Proof</b>							
B.4.1.1	Document Code			Insert 2-digit code			
B.4.1.2	Document Identification Number						
B.4.1.3	Name of the authority issuing document						
B.4.1.4	Address of the authority issuing document						

<b>B.4.2 Address Proof</b>			
B.4.2.1	Document Code		Insert 2-digit code
B.4.2.2	Document Identification Number		
B.4.2.3	Name of the authority issuing document		
B.4.2.4	Address of the authority issuing document		
<b>B.4.3 DoB/DoI Proof</b>			
B.4.3.1	Document Code		Insert 2-digit code
B.4.3.2	Document Identification Number		
B.4.3.3	Name of the authority issuing document		
B.4.3.4	Address of the authority issuing document		

### **Verification**

I..... (name of designated director) having Permanent Account Number (PAN)....., in my capacity as designated director of..... hereby certify that all the particulars furnished above are correct and complete.

Place: .....

.....  
Signature of the designated director

Date: .....

.....  
Name of the designated director